- I (i) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 619A of the Companies Act, 1956:
 - (a) First Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 576/15/09]
 - II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Food Processing Industries. [Placed in Library. See No. L.T. 460/15/09]
 - I. Report (2007-08) of the NSC, New Delhi and related papers
 - II. Outcome Budget (2009-10) of the Ministry of Coal
 - III. Outcome Budget of the Ministry of Statistics and Programme Implementation

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Annual Report of the National Statistical Commission (NSC), New Delhi, for the year 2007-08.
 - (ii) Action Taken Report on the recommendations of the National Statistical Commission (NSC), New Delhi, for the year 2007-08. [Placed in Library. See No. L.T. 559/15/09]
 - II. Outcome Budget for the year 2009-10 in respect of the Ministry of Coal. [Placed in Library. See No. L.T. 407/15/09]
 - III. Outcome Budget for the year 2009-10 in respect of the Ministry of Statistics and Programme Implementation. [Placed in Library. See No. L.T. 560/15/09]

MoU 2009-10 between Government of India and NMDFC Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Minority Affairs) and the National Minorities Development and Finance Corporation (NMDFC) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 467/15/09]

- I. Report and Accounts (2006-07) of the Central Social Welfare Board, New Delhi and related papers
- II. Report and Accounts (2007-08) of the Rashtriya Mahila Kosh, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- I (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 497/15/09]
- II (a) Annual Report and Accounts of the Rashtriya Mahila Kosh New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 498/15/09]

Notifications of the Ministry of Environment and Forest

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI JAIRAM RAMESH): Sir, I lay on the Table, under Section 26 of the Environment (Protection) Act, 1986, a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests:

- (I) G.S.R. 158 (E), dated the 9th March, 2009, publishing the Noise Pollution (Regulation and Control) (Amendment) Rule, 2009. [Placed in Library. See No. L.T. 411/15/09]
- (2) G.S.R. 512 (E), dated the 9th July, 2009, publishing the Environment (Protection) Third Amendment Rules 2009. [Placed in Library. See No. L.T. 562/15/09]
- I. Notifications of the Ministry of Petoleum and Natural Gas
- II. Outcome Budget (2009-10) of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:
 - (1) G.S.R. 381 (E), dated the 3rd June, 2009, publishing the Naphtha (Acquisition, Sale, Storage and Prevention of use in Automobile) Amendment Order, 2009.
 - (2) G.S.R. 382 (E), dated the 3rd June, 2009, publishing the Solvent, Raffinate and Slop (Acquisition, Sale, Storage and Prevention of use in Automobiles) Amendment Order, 2009. [Placed in Library. See No. L.T. 486/15/09]
- II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Petroleum and Natural Gas. [Placed in Library. See No. L.T. 487/15/09]